NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.08.2018**

NAME OF THE PARTIES: Intact Automation Pvt. Ltd.
v/s.
LKP Systems Engineers Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

24. C.P. (IB)- 321 (MB)/2018

Counsel for the Petitioner present. Mr. R.H. Patil, Director of the Corporate Debtor is also present. Counsel for the Petitioner submits that they have already received a sum of Rs. 50,000/- and there is likelihood of settlement for the balance amount.

At request, list this matter on 13.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/